

F. No. J-11014/2/2023-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 11th May, 2023

ORDER

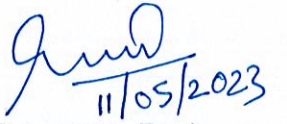
The President is pleased to accept the resignation of **Shri Rakesh Thapliyal**, Deputy Solicitor General of India for High Court of Uttarakhand, with effect from **27th April, 2023**.

3. Hindi version of this order will follow.


(Vijay Kumar Sharma)
Joint Secretary & Legal Adviser

Copy for information (through email) to:

1. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MSLJ.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/ Sr. PPS to JS&LA (SA) / PSO to JS&LA (PS)
3. PPS to Ld. AGI/PS to Ld. SGI.
4. The Registrar, High Court of Uttarakhand at Nainital.
5. Shri Rakesh Thapliyal, Advocate as above.
6. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
7. Hindi Section, Department of Legal Affairs, for translation of this order.
8. Office/spare copies.


(Lakka Muneswara Rao)
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